

**NATIONAL COMPANY LAW TRIBUNAL
AMARAVATI BENCH
(Video Conference)**

**PRESENT: JUSTICE TELAPROLU RAJANI – MEMBER JUDICIAL
ATTENDANCE-CUM-ORDER SHEET OF THE HEARING HELD ON 16.03.2023 AT 10.30 AM**

TC/CP. Nos.	CA/IA No.	Section/ Rule	Name of Parties
CP (IB) No.92/95/AMR/2020		95 of IBC	Stressed assets Stabilization Fund in the matter of Torus India Ltd Vs K S Rama Rao

ORDER

Ms.Mrudhula Ch, Counsel for the Personal Guarantor present. Ms.Aishwarya, Proxy counsel from the office of Mr.V.V.S.N.Raju, counsel for the FC, present and submits that they have filed an application seeking to take some additional documents on record. The office to check and put up the same by the next date of hearing, list the matter on 17.04.2023.

Sd/-
**JUSTICE TELAPROLU RAJANI
MEMBER JUDICIAL**